

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.P. No. 152/97
in
O.A. No. 1446/95

New Delhi this the 22nd Day of July 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

Shri Virender Pal Singh,
Son of Shri Bhagwant Lal,
Village-Palla, P.O. Jarara,
Tehsil-Kher, U.P.

(By Advocate: Shri Shankar Raju)

-Versus-

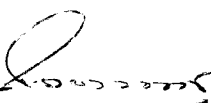
Shri T.R. Kakkar,
Commissioner of Police, Delhi,
I.P. Estate, Police Headquarters,
MSO Building, New Delhi
(By Advocate: Mrs. Jyotsana Kaushik)

Contemnor

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

The counsel for the petitioner states that what is
need to be done has already been done. Hence, he is
permitted to withdraw the petition. CP is disposed of
notices discharges.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice Chairman (J)